

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.1.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.268/09/HDB/2017
NAME OF THE COMPANY	Narne Constructions Pvt Ltd
NAME OF THE PETITIONER(S)	Col.Giridhar & Mr. H Ravindranth
NAME OF THE RESPONDENT(S)	Narne Constructions Pvt Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. RAJENDRAN	Advocate	9440066644	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Heard Mr.K.Rajendran, Learned Counsel for the Petitioner. None appeared for the Respondent.

The Learned Counsel for the Petitioner submits that the issue is pending before the Hon'ble High Court of Andhra Pradesh and Telangana and the matter is coming for hearing on 04.01.2018, thus sought time.

Case is posted to 24.01.2018.

  
**Member (T)**

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**Member (J)**